

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

30. C.P.(IB) 1663(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **31.08.2018**

NAME OF THE PARTIES: Essel Vision Productions Ltd.

v/s.

Panorama Studios Pvt. Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Both sides present. Counsel for the petitioner submits that the matter has already been settled and filed a memorandum for withdrawal of the petition. Accordingly, on the request made by the petitioner, the Petition is dismissed as withdrawn.

SD/-

V. NALLASENAPATHY
Member (Technical)
/NP/

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)